



सत्यमेव जयते

No. TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.



OPPOSITION HEARING CAUSE LIST
FOR THE MONTH OF DECEMBER -2022
HEARING DATED 01/12/2022

MS.PRIYADA R. MENON, HEARING OFFICER OF TMR & G.I.

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE	SIGN	PHYSICAL/ VIRTUAL
1	1285549	236350	DEPENNING & DEPENNING & S.MAJUMDAR & CO	VST INDUSTRIES LTD Vs ITC LTD			PHYSICAL
2	1285548	236351	DEPENNING & DEPENNING & S.MAJUMDAR & CO	VST INDUSTRIES LTD Vs ITC LTD			PHYSICAL
3	1120324	733524	DEPENNING & DEPENNING	HARELIA TOBACCO CO.INC Vs GODFREY PHILIPS INDIA LTD			PHYSICAL
4	1508400	730628	S.BALAJANAKI & DEPENNING & DEPENNING	DHIRAJ AGARWAL Vs TATA STEEL LTD			PHYSICAL
5	1508404	730626	S.BALAJANAKI & DEPENNING & DEPENNING	DHIRAJ AGARWAL Vs TATA STEEL LTD			PHYSICAL

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE	SIGN	PHYSICAL/ VIRTUAL
6	1230194	733567	D.P.AHUJA & CO & ANAND AND ANAND	KWALITY BISCUITS(P)LTD Vs DIGITAL SECURITIES PVT.LTD			PHYSICAL
7	1230193	733568	D.P.AHUJA & CO & ANAND AND ANAND	KWALITY BISCUITS(P)LTD Vs DIGITAL SECURITIES PVT.LTD			PHYSICAL
8	1537179	733570	ANAND AND ANAND	NUTRINE CONFECTIONERY CO.PVT.LTD Vs MOTHER DAIRY FRUIT & VEGETABLE LTD			PHYSICAL
9	1537178	733571	ANAND AND ANAND	NUTRINE CONFECTIONERY CO PVT.LTD Vs MOTHER DAIRY FRUIT & VEGETABLE LTD			PHYSICAL
10	1565668	733678	G.RAMJI ADVOCATE & LALJI ADVOCATES	RHINE BIOGENICS PVT.LTD Vs AMVIT PHARMACEUTICALS			PHYSICAL
11	1500538	733825	L.R.SWAMI CO & ARJUN T.BHAGAT	K.H.SHANAVAS Vs RUSHANK CLOTHERS			PHYSICAL
12	1560080	736179	L.R.SWAMI CO & C.DANIEL & GLADYS	SHANTILAL M.JAIN Vs VIJAYA AGENCY			PHYSICAL
13	1560080	733934	L.R.SWAMI CO & DASWANI & DASWANI	SHANTILAL M.JAIN Vs EMAMI LTD			PHYSICAL

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE	SIGN	PHYSICAL/ VIRTUAL
14	1532336	733671		R.BOOMA RANI Vs AGARWAL GUDAKHA FACTORY			PHYSICAL
15	1518008	733562	LOYAL REGISTRATION SERVICES	SAVERA HOTELS LTD Vs LOTUS HERBALS LTD			PHYSICAL
16	1538045	733615	MOHAN ASSOCIATES	NEW HOPE FOOD INDUSTRIES PVT.LTD Vs J.P.FOODS			PHYSICAL
17	1542352	733556		POCHIRAJU INDUSTRIES LTD Vs BIOCHEM PHARMACEUTICAL INDUSTRIES LTD			PHYSICAL
18	1529049	733832	ASHOK KUMAR J.DAGA	GAUTAM CHAND BAFNA Vs KAMAT HOTELS (INDIA)LTD			PHYSICAL
19	1505589	730672	ASHOK RAM KUMAR & S.M.GUPTA & CO	SOLAR SEMICONDUCTORS PVT.LTD Vs HAR SWARUP SHRICHAND			PHYSICAL
20	1438144	733578	C.DANIEL & GLADYS & RAHUL CHAUDHRY & PARTNERS	J'S LABORATORIES PVT.LTD Vs NOVARTIS AG			VIRTUAL
21	1508718	733473	HARIKRISHNA S HOLLA & REMFRY & SAGAR	KARLE HEALTH SCIENCES PVT.LTD Vs FRESENIUS KABI AB			VIRTUAL